

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3128
TO BE ANSWERED ON AUGUST 04, 2022

AMRUT SCHEME

NO. 3128. SHRI DILIP GHOSH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of Atal Mission for Rejuvenation And Urban Transformation (AMRUT) scheme including fund sharing between Central and States;**
- (b) the details of the cities where AMRUT scheme is running in the cities of West Bengal;**
- (c) the details of fund allocation and utilization thereof in the State of West Bengal under the scheme, project, district-wise; and**
- (d) whether there exists specific guidelines to monitor and supervise the implementation of the scheme at district and State level and if so, the details of the monitoring committees constituted and the number of such committee meetings held during the last five years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 for a period of 05 years i.e. Financial Year 2015-16 to 2019-20 with a total Central outlay of ₹50,000 crore in 500 selected cities across all the States and Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces & parks. Mission also executed a set of 11 reforms to improve governance of Urban Local Bodies (ULBs) and Capacity Building activities for the ULBs.

Under AMRUT, total approved plan size of all the States and UTs is ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. Through this, the Mission envisions to provide 139 lakh water tap connections to achieve universal coverage of water supply and 145 lakh sewer connections to enhance substantial sewerage network coverage in AMRUT cities. AMRUT has now been subsumed under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) launched on 01 October 2021. Accordingly, all ongoing and eligible projects of AMRUT shall receive Central funding till 31 March 2023.

Fund sharing pattern between Centre and States for AMRUT projects is as under:

Sl. No.	Category of State / Union Territory	Sector	Category of AMRUT city in terms of population (as per 2011 census)	Maximum Central Share against project cost*	State/ULB/ Other's share against project cost
i.	For all Union Territories	All Sectors	For all AMRUT cities irrespective of population	100%	-
ii.	For 08 North-Eastern States and Himalayan States (Himachal Pradesh and Uttarakhand)	All Sectors	For all AMRUT cities irrespective of population	90%	10%
iii.	All remaining States	Water Supply, Sewerage and Septage Management, Storm Water Drainage and Urban Transport (non-motorized)	Cities having population up to 10 lakhs	50%	50%
iv.			Cities having population above 10 lakhs	33.33%	66.67%
v.		Parks/ Green Spaces	For all AMRUT cities irrespective of population	50%	50%

***Limited to maximum committed Central Assistance.**

(b): List of 60 cities selected under AMRUT in the State of West Bengal is placed as ANNEXURE I.

(c): Under AMRUT, Central funds are not allocated project or district-wise. For the State of West Bengal, State Annual Action Plans (SAAPs) amounting to ₹4,035 crore, including committed Central Assistance of ₹1,929.32 crore have been approved for the entire Mission period. So far, ₹1,905.39 crore has been released to the State as Central funds for implementation of projects under the Mission, against which State Government has submitted Utilisation Certificates for ₹1,334.49 crore. District-wise details of projects taken up under AMRUT in the State of West Bengal and expenditure reported so far has been placed as ANNEXURE II.

(d): Under AMRUT, States have been empowered to select, apprise, approve and implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State level High Powered Committee (SHPSC), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Principal Secretary, Urban Development & Municipal Administration Department and a Technical Sub-Committee headed by the Director, Urban Development Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector.

Under AMRUT, 04 meetings of SHPSC, 16 meetings of SLTC and 32 meetings of Technical Sub-Committee have been organised by the Government of West Bengal during last five years i.e. financial year 2017-18 to 2021-22.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 3128 REGARDING “AMRUT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 04 AUGUST, 2022.

List of Cities of West Bengal covered under AMRUT

Asansol	Basirhat	Haldia	Krishnanagar	Rajarhat Gopalpur
Ashoknagar Kalyangarh	Bhadreswar	Halisahar	Kulti	Rajpur Sonarpur
Baharampur	Bhatpara	Haora	Madhyamgram	Raniganj
Baidyabati	Bidhan Nagar	Hugli-Chinsurah	Maheshtala	Rishra
Bally	Bongaon	Jalpaiguri	Medinipur	Santipur
Balurghat	Champdani	Jamuria	Nabadwip	Serampore
Bankura	Chandannagar	Kalyani	Naihati	Siliguri
Bansberia	Darjiling	Kamarhati	North Barrackpur	South Dum Dum
Baranagar	Dum Dum	Kanchrapara	North Dum Dum	Titagarh
Barasat	Durgapur	Kharagpur	Panihati	Uluberia
Barddhaman	English Bazar	Khardaha	Puruliya	Uttarpara Kotrung
Barrackpur	Habra	Kolkata	Raiganj	Jangipur

Note:Of these 60 cities, Bally has merged with Howrah; Jamuria, Kulti & Ranigunj have been merged with Asansol and Rajarhat Gopalpur has been merged with Bidhannagar.

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3128 REGARDING “AMRUT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 04 AUGUST, 2022.

District-wise details of projects grounded under AMRUT in the State of West Bengal

Sl. No.	District	City	Projects Grounded		
			Total No.	Total cost (In ₹ crore)	Cumulative Total Expenditure * (In ₹ crore)
1.	Bankura	Bankura	9	117.07	86.12
2.	Dakshin Dinajpur	Balurghat	5	1.01	0.96
3.	Darjeeling	Darjeeling	4	205.78	122.40
4.		Siliguri	14	1.02	0.79
5.	Haora	Haora	13	75.53	60.20
6.		Uluberia	8	78.44	77.45
7.	Hooghly	Baidyabati	6	50.95	42.01
8.		Bansberia	10	74.98	62.44
9.		Bhadreswar	7	25.98	20.44
10.		Champdani	4	0.97	0.69
11.		Chandannagar	9	21.80	17.80
12.		Hugli-Chinsurah	5	75.90	75.16
13.		Rishra	6	0.95	0.64
14.		Serampore	6	70.90	65.26
15.		Uttarpara Kotrung	10	33.32	28.31
16.		Jalpaiguri	Jalpaiguri	7	149.85
17.	Kolkata	Kolkata	21	128.70	92.62
18.	Malda	English Bazar	11	1.33	0.85
19.	Murshidabad	Baharampur	8	25.30	5.58
20.		Jangipur	4	82.27	50.04
21.	Nadia	Kalyani	8	0.94	0.52
22.		Krishnanagar	6	71.35	63.37

Sl. No.	District	City	Projects Grounded		
			Total No.	Total cost (In ₹ crore)	Cumulative Total Expenditure * (In ₹ crore)
23.		Nabadwip	5	0.93	0.47
24.		Santipur	7	25.70	10.31
25.	North 24 Parganas	Ashoknagar			
		Kalyangarh	7	103.00	48.21
26.		Baranagar	5	10.75	10.32
27.		Barasat	6	1.61	1.54
28.		Barrackpur	7	1.03	0.81
29.		Basirhat	6	131.67	83.82
30.		Bhatpara	7	104.04	90.73
31.		Bidhan Nagar	10	120.03	117.35
32.		Bongaon	6	100.73	70.87
33.		Dum Dum	5	32.98	32.94
34.		Habra	6	102.40	83.48
35.		Halisahar	6	126.54	120.49
36.		Kamarhati	17	51.61	46.41
37.		Kanchrapara	9	51.08	47.70
38.		Khardaha	6	75.95	48.99
39.		Madhyamgram	9	26.04	23.53
40.		Naihati	10	1.12	1.07
41.		North Barrackpur	5	0.94	0.36
42.		North Dum Dum	13	99.42	86.05
43.		Panihati	13	31.68	24.92
44.	South Dum Dum	11	17.13	14.86	
45.	Titagarh	4	0.80	0.60	
46.	Paschim Bardhaman	Asansol	24	349.28	344.64
47.		Durgapur	11	3.56	2.09
48.		Barddhaman	14	279.08	120.93
49.	Purba Medinipur	Haldia	8	81.26	55.99
50.	Paschimi Medinipur	Kharagpur	10	1.16	0.63
51.		Medinipur	10	182.46	71.30
52.	Puruliya	Puruliya	5	0.98	0.44
53.	South 24 Parganas	Maheshtala	10	104.34	52.94
54.		Rajpur Sonarpur	14	517.36	276.13
55.	Uttar Dinajpur	Raiganj	3	0.70	0.37

Sl. No.	District	City	Projects Grounded		
			Total No.	Total cost (In ₹ crore)	Cumulative Total Expenditure * (In ₹ crore)
		Grand Total	470	4,031.70	2,842.97

*** Cumulative total expenditure incurred so far on grounded projects including Central share and share of State/ Urban Local Bodies (ULBs)/ Other agencies, as applicable.**
